Railway Staff College, Baroda

2639. Shri Narendra Singh Mahida: Will the Minister of Bailways be pleased to state:

(a) whether the Railway Administration had initiated proceedings in 1963 to acquire costly 8 acre piece of land for parade ground purposes adjacent to the Railway Staff College at Baroda;

(b) whether it is a fact that the Railway Staff College at Baroda has 45 acres of open land within its compound which is being used as garden;

(c) whether as an economy measure, Railway Administration propose to drop the acquisition of costly unrequired land and instead make a provision for the parade ground within the compound of Railway Staff College; and

(d) if not, the reasons therefor?

The Minister of Railways (Skrl C. M. Poonscha): (a) Yes.

(b) No.

(c) The question whether acquisition of this land be dropped is under consideration.

(d) Does not arise.

Diesel Coaches running from Trichy to Manamadural

2699. Shri Kirutinan: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Diesel Coaches running from Trichy to Manamadurai in Madras State are in condemned state; and

(b) if so, the action taken in this regard?

The Minister of Railways (Shri C. M. Poenacha); (a) No,

(b) Does not arise.

Bailway Line from Arrangtangi to Tondi

3691. Shri Kiruinan: Will the Minister of Rallways be pleased to state:

(a) whether there is a proposal to extend the railway line from Arrangtangi to Tondi in Madras State; and

(b) if not, the reasons therefor?

The Minister of Railways (Shri-C. M. Poonacha); (a) No.

(b) Due to paucity of funds for construction of new railway lines during the Fourth Plan, this line may not merit adequate priority for inclusion in the Fourth Plan. Besides, the State Government have not recommended this line for inclusion in the Fourh Plan and no investigations have been carried out previously.

Railway Lines in Madras State

2692. Shri Kirutinan: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that departmental surveys have been made to construct railway lines from (i) Dindigul to Karaikudi (ii) Karaikudi to Tondi and (iii) Manamadurai to Tuticorin in Madras State; and

(b) if so, the result thereof?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b). No investigations have been made for proposals (i) and (ii). A Traffic Survey for proposal (iii) was carried out in 1927 but the line was not considered justified

Woollen Tows

2693. Shri Abdul Ghani Dar: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that woollen tows worth Rs. 50 lakhs were imported for defence purposes during the last five years;

(b) if so, whether it is also a fact that the woollen tows have not been utilised for defence purposes; and

(c) if the reply to part (b) above be in the affirmative, the purpose for which these tows are being put to?